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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI the 23rd Jan., 1979.

NOTIFICATION
INCOME TAX

No.2676 (F.No.404/17(ERO-Jodh)/79-ITCC: In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income Tax Act, 1961 (43 of 1961), the Central Government hereby authorise Shri K.L.Megh being a gazetted officer of the Central Government, to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri K.L.Megh takes over charge as Tax Recovery Officer.

Sd/-

(H.Venkataraman)

Deputy Secretary to the Govt. of India

The Manager,
Government of India Press,
New Delhi.

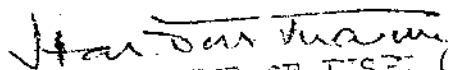
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Deputy Secretary to the Govt. of
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*Nagpal.